

1	2	3	4	5	6	7	8
26.	Uttar Pradesh	27990.00	33073.82	40151.00	42113.56	53974.00	61344.30
27.	Uttaranchal	7523.00	5916.69	8930.00	11414.46	10758.00	5486.68
28.	West Bengal	15806.00	14454.73	19137.00	23054.59	38939.00	37162.25
29.	Andaman and Nicobar Islands	32.73	0.00	0.00	472.18	0.00	0.00
30.	Dadra and Nagar Haveli	5.92	0.00	37.50	0.00	0.00	0.00
31.	Daman and Diu	13.53	0.00	0.00	0.00	0.00	0.00
32.	Delhi	0.00	0.00	31.25	0.00	0.00	0.00
33.	Lakshadweep	3.64	0.00	0.00	0.00	0.00	0.00
34.	Pondicherry	38.72	0.00	31.25	0.00	0.00	17.00
35.	Chandigarh	5.46	0.00				
TOTAL :		353900.00	381655.64	475701.00	492876.77	689672.00	581056.14

#### Brahmaputra Waterways

3498. SHRI TARINI KANTA ROY:  
SHRI TAPAN KUMAR SEN:

Will the Minister of SHIPPING be pleased to state:

(a) what is the present status of Brahmaputra Waterways which has been declared as National Waterways;

(b) whether there is any proposal to make this project at par with International Standard; and

(c) the status of 'Dhulori' port as on March, 2009?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Stretch of River Brahmaputra from Sadiya to Dhubri (891 km) was declared as a National Waterway in 1988. Inland Waterways Authority of India (IWAI) is developing and maintaining inland water transport infrastructure namely navigational channel, terminals and navigational aids for day/night navigation on this waterway. Navigational channel with least available depth of 2.0 m from Dhubri to Dibrugarh (798 km) and 1.5 m for Dibrugarh to Sadiya (123 km) is being maintained for about 330 days in a year; low level RCC jetty has been constructed at Pandu, a high level jetty is under construction. Floating terminals have been provided at Dhubri, Jogighopa, Tejpur, Silghat, Jamuguri, Neamati and Dibrugarh; one container crane, 5 floating cranes and 2 shore cranes have been provided, day navigation marks are maintained in the entire waterway and 24 hours navigational aids have also been provided between Dhubri and Neamati. (629 km). Through

routes under Inland Water Transit and Trade Protocol between India and Bangladesh this National Waterway is connected with Haldia and Kolkata ports. The infrastructure is up-graded from time to time based on demand.

(c) There is no port or place with the name of Dhulori of this National Waterway. However, Dhubri town in Assam is situated on this waterway and IWAI has provided one floating pontoon with crane for mechanical handling of cargo at Dhubri. The floating pontoon with bamboo approach jetty is operational at Dhubri also.

#### **Modernization of major ports in Tamil Nadu**

3499. SHRI S. ANBALAGAN: Will the Minister of SHIPPING be pleased to state:

- (a) whether there is any proposal to modernize the major ports in Tamil Nadu; and
- (b) if so, the details thereof and the amount allocated therefor, port-wise?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) As per ongoing National Maritime Development Programme, the Government has planned to modernize all the major ports of the country including the major ports located in Tamil Nadu. This programme, *inter-alia*, includes deepening of channels, construction/upgradation of new berths/terminals through public private participation, mechanization of cargo handling facilities including replacement of old equipments, rail road connectivity.

During Eleventh Five Year Plan, the funds allocated to Chennai, Tuticorin and Ennore Ports are Rs. 1254.79 crores, Rs. 1448.20 crores and Rs. 1277.74 crores respectively.

#### **Illegal import of banned materials**

3500. SHRI N.R. GOVINDARAJAR: Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that banned materials are illegally imported into our country;
- (b) if so, the details of the banned materials imported illegally including arms, rocket shells, medicines, bombs and electronic waste at various ports during each of the last three years and the current year, port-wise;
- (c) the action taken to check such violations;
- (d) whether Government proposes to install scanners at all ports to ensure detection of these items; and
- (e) if so, the details thereof?

THE MINISTRY OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Port-wise details of the banned materials imported illegally at various ports during each of the last three years and the current year are as under:—